2353

TRANSMITTER FROM YUGOSLAVIA

r SHRI RAMGOPAL GUPTA: 282. / SHRI JAGAT NARAIN: j^SHRI P. ABRAHAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Gov ernment have signed an agreement with the Government of Yugoslavia for the supply of a 1000 kw transmitter to India;
- (b) if so, what are the details of the agreement;
- (e) when the transmitter is likely to be installed?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) An advance order has been placed by the D.G.S.&D. on the Yugoslav firm for supply and installation of a REQUEST TO INTERNATIONAL RED CROSS

1000 kw transmitter; the formal contract has been signed.

- (b) The contract executed is on the basis of F.O.B. supply ex-Yugoslav port and payment in non-convertible Indian rupees under the Indo-Yugoslav Trade Plan. The payments would be in instalments starting with the signing of the contract and spread over the period of installation, handing over and successful working of the transmitter for 12 months. The transmitter equipment is expected to be supplied in 24 months from the date of contract and erection to be completed within six months
- (c) The transmitter is likely to reach India by the end of 1967 and its installation completed within 6 months thereafter.

REDUCTION IN CHILD LABOUR

- 283. SHRI JAGANNATH PRASAD: Will the Minister of LABOUR ANE EMPLOYMENT be pleased to state:
- (a) whether Government is consider, wag a plan te reduce child labour ν

proposed by Indian National Tradt Union Congress; and

to Questions

(b) if so, by when it is likely to bt finalised?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): (a) Government have received a letter from the Indian National Trade Union Congress proposing the setting up of a tripartite committee on young workers' programmes and the creation of a cell in the Ministry of Labour and Employment to co-ordinate and guide the implementation of various programmes relating to child labour and young workers.

(b) The letter is under study. ABOUT TREATMENT TO INDIAN P.O.W. BY PAKISTAN

f SHRI JAGAT NARAIN: 284. ^ ?HRI P. ABRAHAM: I^SHRI J. H. JOSHI:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have approached the International Red Cross for information on the treatment meted out to Indian prisoners of war by Pakistan; and
- (b) if so, whether any report has been received in this connection?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b). Yes, Sir. According to a report of the Delegate of the International Committee of Red Cross in Pakistan, except for facilities of correspondence with their next of kin, the Indian prisoners of war are generally getting all facilities in the matter of accommodation, sanitation, medical attention, canteen, clothing, recreation and exercise.